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RAJASTHAN HIGH COURT, JODHPUR

(Appointment to the post of Junior Judicial Assistant)

NOTICE

Date: 20.01.17

Following candidates of common reserve select lists (Rajasthan High Court & Rajasthan State Legal Services Authority) are hereby asked to remain present in the office of Registrar (Administration), Rajasthan High Court, Jodhpur for verification of documents on or before **30.01.2017**, failing which their candidature may be cancelled, automatically.

S.No.	No. in reserve select list	Roll No.	Name of Candidate	Gender M/F	Category
1	10	843380	Hitesh Baradia	M	G
2	77(a)	731857	Babu Lal Jangir	M	O/SNCL

They are required to produce following original documents for verification:-

1. Secondary Marksheet or Certificate issued by Board of Secondary Education or Institution established by Law in India or equivalent examination from any Institute recognised by the Government which contains date of birth.
2. Marksheet or Degree or Certificate with regard to Graduation Examination issued by any University established by Law in India or equivalent examination from any University recognised by the Government for the purpose.
3. Caste Certificate claiming benefits of reservation i.e. Scheduled Caste or Scheduled Tribe or Other Backwards Class in accordance with orders/guidelines issued by the State Government for the purpose.
4. Divorcee Women claiming benefit of the account will have to submit decree of Court of Law in India and Widow Women shall have to submit the death certificate of her deceased husband issued by Competent Authority.
5. Last Institution Character Certificate issued by Principal/ Academic Officer of the University, College or School.
6. Two Character Certificate issued by the responsible person (Separately) not connected with University, College or School and not related to him which is not more than six months old prior to the date of final result of recruitment.
7. Certificate or affidavit whether convicted or not from any Court of Law in India.

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8. Candidate who have claimed reservation under the quota of Physically Handicapped persons shall have to submit required certificate issued by the Competent Authority.

9. Candidate who has applied for the post for claiming age relaxation being a Government Employee will have to submit No Objection Certificate with initial appointment order under which he/she was appointed in the State Government.

10. Those candidates who have claimed age relaxation being reservist of defence service shall have to submit proof thereof.

11. Candidate shall have to submit marriage certificate or affidavit in support of their marital status with number of children supported by necessary proof.

12. Attested copies of all relevant documents.

13. Proof of identification viz. Driving Licence, Aadhar Card, Passport, Voter Card etc.

14. Duly filled up performa of Police Verification (enclosed).


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/211

Date: 20.01.17

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.


REGISTRAR (ADMN.)